

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1225(CHE)/2024

PETITION NUMBER : CP(IB)/581(CHE)/2019

**NAME OF THE APPLICANT : Satyadevi Alamuri (RP)
(Stera Engineering (India) Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 22(3) of IBC, 2016

ORDER

Ms. Satyadevi Alamuri is present in person.

This is an Application to take on record the report filed for appointment of existing IRP Ms. Satyadevi Alamuri as Resolution Professional of the Corporate Debtor.

The Application has not been filed in a proper manner with pages not in order.

RP is directed to file fresh copy of the same in proper form and manner.

List the application on 10.06.2024 for compliance.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk